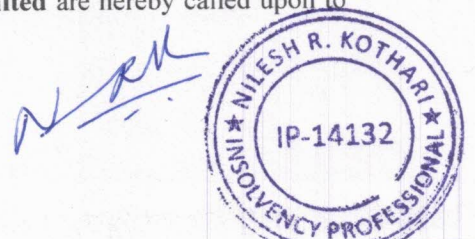


FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S LIBRA FABRIC DESIGNS
PRIVATE LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	M/s. Libra Fabric Designs Private Limited
2	Date of incorporation of corporate debtor	06/01/2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120MH2012PTC225834
5	Address of the registered office and principal office (if any) of corporate debtor	A/2, 309/349, Shah & Nahar Ind. Estate Dhanraj Mil Compound, Sitaram Jadhav Marg, Lower Parel, Mumbai-400013, Maharashtra
6	Date of closure of Insolvency Resolution Process.	March 11, 2026
7	Liquidation commencement date of corporate debtor	Order pronounced on March 11, 2026(Order received on March 11, 2026)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Nilesh Rajendra Kothari Reg. No: -IBBI/IPA-002/1P-N01225/2022-2023/14132
9	Address and e-mail of the liquidator, as registered with the Board	Address: A-703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmadabad, Gujarat, 380004 Email ID: ca.nkothari@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 410, 4th Floor, Blue Rose Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra - 400066 Email ID: ibc.librafabric@gmail.com
11	Last date for submission of claims	April 10, 2026

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **M/s. Libra Fabric Designs Pvt Ltd** on **March 11, 2026 (Order received on March 11, 2026)**.

The stakeholders of **M/s. Libra Fabric Designs Private Limited** are hereby called upon to

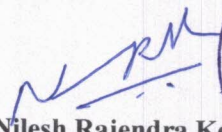


submit their claims with proof on or before April 10, 2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.


Mr. Nilesh Rajendra Kothari

Liquidator of M/s Libra Fabric Designs Private Limited
Registration No. IBBI/IPA-002/IP-N01225/2022-2023/14132
AFA valid upto: 30.06.2027



Date: **March 14, 2026**
Place: **Mumbai**